

Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. No. 301/98

New Delhi this the 13th day of September, 2000

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)  
Hon'ble Mr. S.A.T. Rizvi, Member (A)

Shri Narésh Chander Sharma,  
Working as T-5, Technical Officer,  
(Librarian) National Dairy  
Research Institute, Karnal

...Applicant

(By Advocate: Shri J.C. Madan)

Versus

1. Union of India,  
through its Secretary,  
Ministry of Agricultural  
Krishi Bhawan, New Delhi.
2. Indian Council of Agricultural  
Research, Through Director General  
Krishi Bhawan, New Delhi.
3. Agricultural Scientists  
Recruitment Board,  
Through its Chairman,  
Krishi Anusandhan Bhawan,  
Pusa, New Delhi.

...Respondents

ORDER (Oral)

By Mr. Justice V. Rajagopala Reddy, VC (J)

Learned counsel for the applicant Shri Madan submits that in view of the assurance given by the department for removing the grievance of the applicant, the OA is not pressed. The OA is, therefore, dismissed as not pressed.

2. It is, however, open to the applicant to approach the Tribunal if he is aggrieved by an action of the respondents in this regard.

  
(S.A.T. Rizvi)  
Member (A)

  
(V. Rajagopala Reddy)  
Vice-Chairman (J)

cc.